

HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 25th February, 2022

No. HCM/H-1/76-Estt/Vol-V/Pt.-1/ : Hon'ble the Chief Justice is pleased to declare holidays for the Courts falling within the areas where elections are to be held on **28th February, 2022 (Monday)** and **5th March, 2022 (Saturday)** in connection with the forthcoming 12th Manipur Legislative Assembly Election, 2022.

On these days, Special Casual Leave will be granted to employees of the High Court of Manipur as well as Subordinate Courts from the voting areas whose Court complexes fall within the non-voting areas on making an application.

Sd/-
(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/H-1/76-Estt/Vol-V/Pt.-1/ *3068-92* Imphal, the 25th February, 2022

Copy to :

1. *The Advocate General, Manipur.*
2. *The Commissioner (Law), Government of Manipur.*
3. *All the District & Sessions Judge, Manipur*
- with a request to circulate the same to all the Judicial Officers under their jurisdiction.
4. *The Presiding Officer, MACT/Revenue Tribunal/Co-operative Tribunal, Manipur.*
5. *The Judge, Family Court, Manipur/Thoubal/Bishnupur/Imphal East.*
6. *The Special Judge (ND&PS), Manipur/FTC.*
7. *The Member Secretary, MASLSA.*
8. *The Joint Director, Manipur Judicial Academy.*
9. *The Registrar (Judl.), High Court of Manipur.*
10. *The Secretary, High Court Bar Association, Manipur (HCBAM) - for information.*
11. *The Secretary, All Manipur Bar Association (AMBA) - for information.*
12. *The Judge, Fast Track Special Court No. 1/Court No. 2, Manipur*
13. *All the Joint Registrars, High Court of Manipur.*
14. *All the Deputy Registrars/Language Officer (Special Officer), High Court of Manipur.*
15. *The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.*
16. *All the Assistant Registrars/Library-cum-Research Officer/Sr. Private Secretary/Court Managers, High Court of Manipur.*
17. *The System Analyst - for uploading the same to the official website*
18. *The P.S. to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.*
19. *The P.S. to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.*
20. *The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.*
21. *The P.S. to Registrar General, High Court of Manipur.*
22. *All the Private Secretaries, High Court of Manipur.*
23. *All Superintendents/Stamp Reporter/Court Officers/Protocol Officer/Sr. Grade Translator/Computer Programmer, High Court of Manipur.*
24. *All the Court Masters, High Court of Manipur.*
25. *Guard File/Concerned File/Notice Boards.*

25/2/2022
REGISTRAR GENERAL
HIGH COURT OF MANIPUR